

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

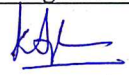
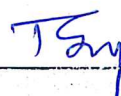
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 219/131/HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	131

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Narasimha Sharma K AAY KUMAR	St. Coun for IT Dept	akkulkarniadvocate@gmail.com 9440466775/9885087632	
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

PCS for petitioner is present.

Shri B.Narasimha Sharma, Standing Counsel for Income Tax Department filed memo of appearance.

For reply/counter if any list it on 25.09.2018.


Member(Judl)

Pavani